

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 5192
ANSWERED ON 24/03/2026**

FUNCTIONING OF RSETIS

5192. Shri Dileshwar Kamait:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of Rural Self Employment Training Institutes (RSETIs) functional, candidates trained and beneficiaries settled under the Scheme;**
- (b) the percentage of settled candidates who have established sustainable self-employment ventures as against wage employment;**
- (c) whether any post-training handholding support is being monitored to ensure effectiveness during the 1–2 year follow-up period, if so, the details thereof; and**
- (d) the steps taken to ensure timely bank credit to trained candidates, particularly from vulnerable categories?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): The Rural Self Employment Training Institutes (RSETIs) Scheme is a poverty alleviation programme under DAY-NRLM and functions as a strategic arm of the Skill India Mission, operating under MSDE's common norms to promote sustainable livelihoods with minimum 70% settlement mandate. The scheme is implemented through a three-way partnership between the MoRD, Sponsor Banks, and State/UT Governments. The mandate is to establish one RSETI in each district, Managed by Lead Banks.

Under this scheme, as of now a total of 632 RSETIs are operational across 619 districts in 33 States/UTs. Since its inception (2009) till February, 2026 a total of 60.63 lakh candidates have been trained, and a total of 43.90 lakh candidates have been settled.

Out of the total candidates settled under RSETI, 94% candidates have been established in sustainable self-employment ventures, while about 6% have been settled in wage employment.

(c): Yes, under RSETI's scheme, post-training handholding support is systematically monitored to ensure effectiveness during the one-two-year follow-up period. RSETIs provide continuous support to trained candidates for up to two years after completion of training to facilitate sustainable self-employment.

The monitoring mechanism includes regular follow-up visits and interaction with trainees by RSETI Director/faculty, tracking of settlement status through a dedicated MIS, and submission of periodic progress reports by RSETIs to sponsoring Banks and State Governments. Performance and credit linkage issues are reviewed in District Level Review Committee (DLRC) and State Level Bankers' Committee (SLBC) meetings. The Ministry of Rural Development also conducts periodic reviews at the national level to assess settlement outcomes and overall performance.

(d): To ensure timely bank credit to trained candidates, particularly those belonging to vulnerable categories such as SC/ST, women, minorities and BPL households, several measures have been taken. These include close coordination with sponsoring Banks for prompt processing of loan applications, sensitization of bank branches to prioritize RSETI-trained candidates, and regular review of pending loan cases in DLRC/SLBC meetings. RSETI Director/faculty assist trainees in preparation of project reports, completion of documentation and liaison with bank branches to facilitate expeditious sanction and disbursement of loans.
